

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated – 22 / 04 / 2015

PROCEEDINGS

Judiciary –General Transfers, 2015 of District Judges – Orders issued.

ORDER No. B1- 60 / 2015

As part of the General Transfers, 2015 of District and Sessions Judges in the Kerala State Higher Judicial Service following orders are issued. The officers at Column II are posted as shown against their names in column III. They will hand over charges to the officers at Column IV and take charge in their respective station from the officers shown in column V.

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Smt. V.Shircy, District Judge, Thalassery	District Judge, Kalpetta w.e.f 01-06-2015	Addl.District Judge-I / Addl.MACT, Thalassery	Addl.District Judge-I/ Addl.MACT, Kalpetta
2	Shri George Mathew, MACT, Kottayam	District Judge, Ernakulam w.e.f 01-06-2015	Shri. K.P. John (Sl.No.8)	Addl.District Judge-I, Ernakulam
3	Smt. Annie John, Addl.District Judge-I / Addl.MACT, Alappuzha	District Judge, Thalassery w.e.f. 01-06-2015	Addl.District Judge- III /Addl.MACT, Alappuzha	Addl.District Judge- I / Addl.MACT, Thalassery
4	Dr. V.Vijayakumar, Wakf Tribunal / Addl.District Judge-III, Kozhikode	Spl.Judge (Sooryanelli cases) / Addl.District Judge / Addl.MACT, Kottayam	Addl.District Judge- IV / Additional MACT, Kozhikode	District Judge, Kottayam
5	Shri K.Haripal, Enquiry Commissioner & Special Judge/Addl.District Judge-II, Thrissur	Addl.District Judge-I / Addl.MACT, Alappuzha w.e.f. 01-06-2015	Addl.District Judge- III / Addl.MACT, Thrissur	Addl.District Judge-III / Addl.MACT, Alappuzha
6	Shri S. Shajahan, Addl.Sessions Judge (Sooryanelli cases)/ Addl.District Judge-II / Addl.MACT, Kottayam	Spl.Judge(NDPS Act Cases)/ Addl.District Judge-II, Thodpuzha	District Judge, Kottayam	Addl.District Judge-I / MACT, Thodupuzha

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
7	Shri P.C.Paulachan Addl.District Judge-IV/ Addl.MACT, Kottayam	MACT / Addl.District Judge, Ottapalam	District Judge, Kottayam	Addl.District Judge-I / Addl.MACT, Palakkad
8	Shri. K.P. John Addl.District Judge-III / Addl.MACT, Palakkad	MACT, Kottayam w.e.f. 25-05-2015	Addl.District Judge- IV / Addl.MACT, Palakkad	Shri George Mathew (Sl.No.2)
9	Smt. P.Ragini MACT/Addl.District Judge, Irinjalakuda	Addl.District Judge- IV / Addl.MACT, Kottayam	Addl.District Judge- III / Addl.MACT, Thrissur	District Judge, Kottayam
10	Shri M.Nandakumar, Wakf Tribunal/ Addl.District Judge-III, Kollam	Spl.Judge(SPE/CBI)- I / Addl.District Judge-III, Ernakulam	Addl.District Judge- I / Addl.MACT, Kollam	Spl.Judge(SPE/CBI)- III, Ernakulam
11	Shri P.K.Aravintha Babu Spl.Judge (NDPS)/ Addl.District Judge-II, Thodupuzha	MACT / Addl.District Judge, Irinjalakuda	Addl.District Judge- I / Addl.MACT, Thodupuzha	Addl.District Judge-III / Addl.MACT, Thrissur
12	Shri Rajan V.K., MACT, Kozhikode	MACT, Thiruvananthapuram	Addl.District Judge- V/ Addl.MACT, Kozhikode	Addl.District Judge-V/ Addl.MACT, Thiruvananthapuram
13	Shri S.Jayakumar, MACT, Neyyattinkara	Addl.District Judge-I / Addl.MACT, Pathanamthitta	Addl.District Judge- IV / Addl.MACT, Thiruvananthapuram	Addl.District Judge- IV / Addl.MACT, Pathanamthitta
14	Shri Madhukumar K.R. Addl.District Judge-V/ Addl.MACT, Palakkad	Addl.District Judge- III / Addl.MACT, Thodupuzha	Addl.District Judge-I/ Addl.MACT, Palakkad	Addl.District Judge- I / MACT, Thodupuzha
15	Shri Babu Prakash V.K., MACT, Thalassery	Presiding Officer, Labour Court, Kollam	Addl.District Judge-I / Addl.MACT, Thalassery	Presiding Officer, Labour Court, Ernakulam
16	Shri Felix Marydas, Spl.Judge for the trial of offences under [SC/ST(POA)] Act cases, Mananthavady	Addl.District Judge-II / Addl.MACT, Alappuzha	District Judge, Kalpetta	Addl.District Judge- III / Addl.MACT, Alappuzha
17	Shri P.Sasidharan, Spl.Judge (SPE/CBI)- I/ Addl.DJ-III, Ernakulam	MACT, Kalpetta	Spl.Judge (SPE/CBI)-III, Ernakulam	Addl.District Judge-I/ Addl.MACT, Kalpetta

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
18	Shri A.K.Gopakumar, Presiding Officer, Labour Court, Kollam	Addl.District Judge-II /Addl.MACT, Pathanamthitta	Presiding Officer, Labour Court, Ernakulam	Addl.District Judge- III /Addl.MACT, Pathanamthitta
19	Shri K.Byjunath MACT/Addl.District Judge, Tirur	MACT, Thalasserry	Addl.District Judge-I / Addl.MACT, Manjeri	Addl.District Judge-I / Addl. MACT, Thalassery
20	Shri A.Sankaran Nair, MACT, Kalpetta	Addl.District Judge- II/Addl.MACT, Kozhikode	Addl.District Judge- II/ Addl.MACT, Kalpetta	Addl.District Judge- IV/Addl.MACT, Kozhikode
21	Shri M.Ahammed Koya, Addl.District Judge- II/Addl.MACT, Pathanamthitta	Addl.District Judge-II / Addl.MACT, Thalasserry	Addl.District Judge- III / Addl.MACT, Pathanamthitta	Addl.District Judge- I / Addl.MACT, Thalasserry
22	Shri A.Krishnankutty Addl.District Judge-II / Addl.MACT, Thalassery	MACT / Addl.District Judge, Tirur	Addl.District Judge-I / Addl.MACT, Thalasserry	Addl.District Judge-II/ Addl.MACT, Manjeri
23	Shri S.Santhoshkumar, Addl.District Judge- V/Addl.MACT, Kollam	Addl.District Judge- II, Ernakulam	Addl.District Judge-II/ Addl.MACT, Kollam	Additional District Judge-I , Ernakulam
24	Shri K.Ramesh Bhai, Addl.District Judge- I/Addl.MACT, Kozhikode	MACT, Manjeri	Addl.District Judge- IV/Addl.MACT, Kozhikode	Addl.District Judge- I/Addl.MACT, Manjeri
25	Smt. Sreekala Suresh, MACT, Perumbavoor	Addl.District Judge- II /Addl.MACT, Kollam	MACT, Muvattupuzha	Addl.District Judge-I / Addl.MACT, Kollam
26	Shri P.J.Vincent, MACT /Addl.District Judge, Ottappalam	Wakf Tribunal/Addl.District Judge-III, Kozhikode	Addl.District Judge-I/ Addl.MACT, Palakkad	Addl.District Judge- IV/Addl.MACT, Kozhikode
27	Shri P.Krishnakumar, Addl.District Judge-II / Addl.MACT, Kollam	Addl. District Judge- VI / Addl.MACT, Thiruvananthapuram	Addl.District Judge-II/ Addl.MACT, Kollam	Addl. District Judge- IV / Addl.MACT, Thiruvananthapuram
28	Shri Jayakumar K.V. Addl.District Judge-III / Addl.MACT, Thalassery	Addl.District Judge- V/ Addl.MACT, Palakkad	Addl.District Judge- I / MACT, Thalassery	Addl.District Judge-I/ Addl.MACT, Palakkad

I	II	III	IV	V
29	Smt. M.B.Snehalatha, MACT, Thiruvananthapuram	Addl.District Judge-III / Addl.MACT, Palakkad	Addl.District Judge- V / Addl.MACT, Thiruvananthapuram	Addl.District Judge- IV / Addl.MACT, Palakkad

The Officers at Sl.No. 1 to 3 are eligible for Special Pay for extra administrative work @ Rs.3,750/- per month in their new post.

The Officers at Sl.No 4,6,7,8,10,11, 12, 15, 17, 19, 22, 24 & 26 are eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in their new posts.

All officers transferred by these proceedings are directed to hand over their additional charges also. All officers at column IV will continue to hold their full additional charges, till new officers take charge.

All officers except Sl. No.1,2,3, 5 & 8 transferred by these proceedings are directed to take charge in their new posts on 20-05-2015.

In the event of a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer / vacation officer on the day of absence.

(By Order)



N. Anil Kumar

Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(29 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
The District Judges of the 14 Districts.
The Officers and courts concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2, B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.